## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

### RAJYA SABHA UNSTARRED QUESTION NO. 3297 TO BE ANSWERED ON 29.03.2023

## Digital India Land Records Modernization Programme (DILRMP)

## 3297. DR. KIRODI LAL MEENA:

#### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) progress/status of implementation of Digital India Land Records Modernization Programme (DILRMP) and the estimated cost of this project;
- (b) States in which land records have been digitalized till now and salient features thereof;
- (c) States which are yet to digitalize their land records and by when they will complete this exercise; and
- (d) whether old records or database would be retained for any additional entries of modifications post update of records in the digital format and if so, the details thereof?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI FAGGAN SINGH KULASTE)

(a) to (c) Digital India Land Records Modernization Programme (DILRMP) has been extended by the Government of India for a period of five years from 2021-22 to 2025-26 with an outlay of Rs. 875.00 Crore. Physical Progress/status of implementation of Digital India Land Records Modernization Programme as on 23.03.2023 {As per Management Information System (MIS) of DILRMP} is given as under:

S.	Component	Units	Total	Completed			
No.							
1.	Computerization of Land Records						
a	Computerization of	No. of	657392	622121(94.63%)			
	Record of Rights	Villages					
	(RoRs)	Ũ					
b	Digitization of	No. of Maps	16894564	12738161(75.40%)			
	Cadastral	/ FMBs					
	Maps/FMBs						
С	Cadastral maps	No. of	657392	413382 (62.88%)			
	linked to RoR	Villages					
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2.	Computerization of Registration						
a	Computerization of SROs	No. of SROs	5272	4922(93.36%)			
b	Integration of SROs and Revenue Office	No. of SROs	5272	4018(76.21%)			
3.	Establishment of	No. of	6866	3291			
	Modern Record	Tehsils	Sanctioned	(85.61% w.r.t. sanctioned)			
	Room		3844				

State/UT wise status of computerization of Record of Rights (RoRs) (as per MIS of DILRMP) is attached at Annexure-I

(d) The old records are being retained by the States/UTs in the Modern Record Rooms (MRRs) at Tehsil level after their computerization and digitization.

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# Annexure-I

Referred to in part (a) to (c) of reply to Rajya Sabha Unstarred Question No. 3297 to be answered on 29.03.2023

State/UT wise status of computerization of Record of Rights (RoRs) as on 23.03.2023						
S. No.	State/ UT Name	Total ROR	Total Villages	ROR Completed (No.)	Villages of ROR Completed (%)	ROR Ongoing
1	2	3	4	<b>5</b> (a)	5(b)	6
1	ANDAMAN & NICOBAR ISLANDS	92,707	205	204	99.51%	0
2	ANDHRA PRADESH	8,708,469	17,563	17,065	97.16%	154
3	ARUNACHAL PRADESH	0	5,591	0	0.00%	0
4	ASSAM	2,816,867	24,542	18,679	76.11%	1
5	BIHAR	43,277,534	47,590	45,650	95.92%	310
6	CHANDIGARH	5,392	25	25	100.00%	0
7	CHATTISGARH	21,684,382	20,459	19,768	96.62%	148
8	GOA	789,875	425	425	100.00%	0
9	GUJARAT	12,485,177	18,862	18,783	99.58%	2
10	HARYANA	1,979,890	7,096	6,591	92.88%	275
11	HIMACHAL PRADESH	1,361,678	21,006	20,749	98.78%	1
12	JAMMU & KASHMIR	6,188,889	6,850	6,602	96.38%	1
13	JHARKHAND	2,287,124	32,945	32,789	99.53%	0
14	KARNATAKA	16,333,461	29,527	29,424	99.65%	0
15	KERALA	14,330,022	1,693	1,693	100.00%	0
16	LADAKH	16	239	16	6.69%	0
17	LAKSHADWEEP	72,425	24	24	100.00%	0
18	MADHYA PRADESH	39,768,255	55,659	55,659	100.00%	0
19	MAHARASTRA	24,010,590	44,872	44,830	99.91%	0
20	MANIPUR	511,248	2,715	423	15.58%	68
21	MEGHALAYA	0	6,750	0	0.00%	0
22	MIZORAM	46,861	826	310	37.53%	115

Total 3		331,271,495	657,392	622,121	94.63%	1,780
36	WEST BENGAL	36,757,320	42,210	41,678	98.74%	190
35	UTTAR PRADESH	20,706,195	1,09,078	105,154	96.40%	94
34	UTTARAKHAND	1,549,219	17,011	16,100	94.64%	18
33	TRIPURA	1,207,299	897	897	100.00%	0
32	DADRA & NAGAR HAVELI & DAMAN AND DIU	93,945	100	94	94.00%	4
31	TELANGANA	13,280,649	10,829	10,768	99.44%	1
30	TAMILNADU	28,588,452	16,796	16,769	99.84%	0
29	SIKKIM	1,603,986	424	388	91.51%	0
28	RAJASTHAN	11,652,320	48,103	45,622	94.84%	376
27	PUNJAB	4,055,640	12,816	12,414	96.86%	8
26	PUDUCHERRY	298,219	130	119	91.54%	11
25	ODISHA	14,552,549	51,727	51,701	99.95%	0
24	NCT OF DELHI	67,010	207	196	94.69%	0
23	NAGALAND	107,830	1,600	512	32.00%	3

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